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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.106/92

New Delhi this the 20th day of May, 1996.

Hon'ble Mr. B.K. Singh, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Chander Mohan Sharma,  
S/o Brij Mohan Lal Sharma,  
R/o 95-A, Old Railay Colony,  
Tundla (NR), U.P. ...Applicant

(By Advocate Sh. R.C. Verma, though none appeared)

Versus

1. Union of India, through the Secretary, Ministry of Railways, Government of India, New Delhi.
2. The General Manager, Northern Railway, Baroda House, New Delhi.
3. The Senior D.E.N. (Construction), Northern Railway, Kanpur (UP) ...Respondents

(By Advocate Sh. P.S. Mahendru, though none appeared)

ORDER (Oral)  
(Hon'ble Mr. B.K. Singh, Member (A))

This O.A. has been coming on Board since 4.3.96. None appeared on behalf of the applicant on 6.3.96, 16.4.96, 18.4.96 and 13.5.96. Even on the second call today, nobody appears for the applicant. The application is, therefore, dismissed in default and for non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

B.K. Singh

(B.K. Singh)  
Member (A)

'Sanju'